

of the cured leprosy patients is under consideration of the Government.

Central aid to check distress sale of Eggs in A.P.

8872. SHRI T. DAMODAR REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that in spite of good production of eggs in Andhra Pradesh poultry keepers and farmers are making distress sale and they are not getting reasonable and fair price; and

(b) whether Government propose to make available funds to the Andhra Pradesh Government for rendering assistances to the farmers in providing price support and purchase their eggs?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) It is a fact that the production of eggs in Andhra Pradesh is very high. According to the State Government's report the farmers do not get a fair price for their eggs during certain months of the year particularly in summer months.

(b) No, Sir. However, it is learnt Andhra Pradesh Meat and Poultry Development Corporation has declared a minimum floor price for purchasing eggs from the farmers who are covered under the Special Poultry Production Programmes.

Survey of Rural Housing by Reserve Bank of India

8873. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the study conducted by the Reserve Bank for Rural Housing has suggested that substantial efforts should be made to deal with the problems; and

(b) what according to the study is the need for the Andhra Pradesh rural homeless and how much is going to be allocated for the State under the Sixth Plan period?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) An article by a Research Officer of the Reserve Bank of India in the December, 1980 issue of the Bank's Publication titled "Occasional Papers" contains observations to this effect.

(b) According to the said article, Andhra Pradesh had 4.34 lakh homeless households (8.5 per cent of total homeless households in the country) as on 30.6-1971.

The State Government has, however, estimated the number of eligible rural landless families as 21,33,000 of which 12,67,777 families had already been provided with house-sites upto 31-12-1980. 3,24,626 families have already constructed their houses. The Sixth Plan (1980-85) outlay agreed to by the Central Government for Andhra Pradesh for the scheme for allotment of house-sites-cum-subsidy for house construction is 76.75 crores; envisaging allotment of 11.10 lakh house-sites at a total cost of Rs. 27.75 crores and grant of house construction assistance to 9.80 lakh families with an outlay of Rs. 49 crores.

Fertiliser requiremnt

8874. DR. KRUPASINDHU BHOI: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of fertiliser required in the country during the next three years (year-wise);

(b) what will be the quantity of indigenous production during that period; and

(c) how Government propose to meet the shortfall?